

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.169/7/NCLT/AHM/2019

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2020

Name of the Company:

Canara Bank
V/s
Nakoda Ltd

Section:

Section 7 of the Insolvency and Bankruptcy Code

ORDER

Learned Senior Counsel Mr. Navin Pahwa appeared for Financial Creditor.

Learned Counsel Mr. Jaimin Dave appeared for Corporate Debtor.

Pleadings are complete.

Matter to appear for hearing on 16.12.2020.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 20th day of October, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)